

SUPREME COURT OF INDIA

Union of India (UOI)

Vs.

Uma Kant Misra

C.A.No.2193 of 1993

(Kuldip Singh Singh and S. Saghir Ahmad JJ.)

30.10.1996

ORDER

The Text below is only a summarized version of the order pronounced

Respondent selected by UPSC in year 1985. Appointed in 1988 due to ban on recruitment. Tribunal directed Department to consider seniority of respondent with retrospective effect. On appeal Supreme Court held that respondent name was not to be included in seniority list framed two years before his appointment.